

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – ECT_14_2022 – Cyber Laws and Appreciation and Handling of Digital Evidence – Nomination of all the Judicial Officers from all cadres working in the State of Telangana (excluding the Officers working on deputation) to participate in the ECT_14_2022 Outreach programme on “Cyber Laws and Appreciation and Handling of Digital Evidence” scheduled to be held on 25.02.2023 (Saturday) from 10.00 am to 1.00 pm at their respective places through **Virtual Mode – ORDERS – ISSUED.**

- READ:**
1. E-Committee, Hon'ble Supreme Court of India letter dated 08.03.2022.
 2. Lr.Roc.No.655/SO/2022, dated 16.03.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.
 3. Letter Roc.No.952/2022/TSJA-Secunderabad, dated 24.03.2022 addressed to the Registrar General, High Court for the State of Telangana, Hyderabad.
 4. High Court's Letter Roc.No.655/SO/2022, dated 20.04.2022 to all the Unit Heads in the State of Telangana, Hyderabad.
 5. Letter Roc.No.925/2022-2023/TSJA-Secunderabad, dated 09.02.2023 from the Director, Telangana State Judicial Academy, Secunderabad.
 6. High Court's Proceedings in Order Roc.No.234/SO/2023, dated 07.02.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.
 7. High Court's letter Roc.No.2161/SO/2022, dated 08.02.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.341/2023- B.SPL., DATED:21.02.2023

The High Court is pleased to pass the following order:

I

The Judicial Officers from all cadres working in the State of Telangana (excluding the Officers working on deputation) are hereby nominated to participate in the ECT_14_2022 Outreach programme on “**Cyber Laws and Appreciation and Handling of Digital Evidence**” on **25.02.2023** (Saturday) from **10.00 am to 1.00 pm** through **Virtual Mode** from their respective places.

The URL Link and Meeting ID to join Programme:

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

II

The Judicial officers who are already nominated to the other training programmes vide 6th and 7th read above, **are hereby exempted** from participating in the ECT_14_2022 Outreach program 25.02.2022.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said programme through virtual mode.


REGISTRAR (VIGILANCE)

To

1. The Judicial Officers from all cadres working in the State of Telangana.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.
9. The Director, National Judicial Academy, Bhopal.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES**

AND DISTRICT TREASURY OFFICERES:

- | | | |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

11. The Pay and Accounts Officer, Hyderabad.
12. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
13. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

14. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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